

Regulation 19 of the IBBI Regulations, 2019 for placing on record the report by Resolution Professional on repayment plan. The same is taken on record.

2. In view of the aforesaid, the IA No. 3121/2024 is disposed of and allowed.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Neeraj